

BUSINESS ADVISORY COMMITTEE
(Seventeenth Lok Sabha)

NINTH REPORT

(Presented on 26.11.2019)

The Business Advisory Committee held a sitting on Monday, the 25th November, 2019.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

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| (1) The International Financial Services Centres Authority Bill, 2019.
<i>(Consideration and passing)</i> | 2 Hours |
| (2) The Recycling of Ships Bill, 2019.
<i>(Consideration and passing)</i> | 3 Hours |
| (3) The National Capital Territory of Delhi (Recognition of Property Rights of Residents in Unauthorised Colonies) Bill, 2019.
<i>(Consideration and passing)</i> | 3 Hours |
| (4) The Industrial Relations Code Bill, 2019.
<i>(Consideration and passing)</i> | 4 Hours |
| (5) The Dadra and Nagar Haveli and Daman and Diu (Merger of Union Territories) Bill, 2019.
<i>(Consideration and passing)</i> | 1 Hour |
| (6) The Special Protection Group (Amendment) Bill, 2019.
<i>(Consideration and passing)</i> | 2 Hours |

NEW DELHI;
25th November, 2019
Agrahayana 4, 1941 (Saka)

(Om Birla)
Chairperson,
Business Advisory Committee.